

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1114
ANSWERED ON:03.03.2010
ENCROACHMENT ALONG INDO-CHINA BORDER
Singh Shri Radha Mohan

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Commissioner of Leh in its report has alerted the Union Government regarding the incursions along the Line of Actual Control;
- (b) if so, the details thereof;
- (c) whether the Government has studied the said report;
- (d) if so, the reaction of the Government thereto; and
- (e) the steps taken by the Government in this regard?

Answer

THE MINISTER OF EXTERNAL AFFAIRS(SHRI S.M. KRISHNA)

(a) to (e) Government is aware of a meeting held by Deputy Commissioner Leh. China disputes the International Boundary between India and China. There is no commonly delineated Line of Actual Control (LAC) between the two countries. From time to time, on account of differences in the perception of the LAC, situations have arisen on the ground that could have been avoided if we had a common perception of the LAC. Government regularly takes up any violation along the LAC with the Chinese side through established mechanisms including the Joint Working Group, the Expert Group, border personnel meetings, flag meetings and diplomatic channels. Government keeps a constant watch on all developments having a bearing on India's security and takes all necessary measures to safeguard it.